

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 06/Chd/Pb/2017
with
CA Nos. 80/2017 and 81/2017**

Kotak Mahindra Bank Ltd. ...Petitioner

Vs.

M/s Oswal Spinning & Weaving Mills Ltd.&Ors. ...Respondents.

Present: Mr.Manish Jain, with Ms.Divya Sharma, Advocates
For the petitioner
Mr.Vaibhav Sahni, Advocate for respondents.

Due to paucity of time, matter could not be taken up. Adjourned to
26.03.2018 for arguments.

Sd/-

(Justice R.P.Nagrath)
Member(Judicial)

January 25, 2018
subbu